



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - II SECTION)

MINUTES OF THE NORMS COMMITTEE- II

MEETING No. NC/2/MEET/Apr/202223/2

DATED: 26/04/2022

Please Note

- I. For information of exporters, Norms Committee - II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85 .Communications in respect of cases/pertaining to NC- II may be sent to email address: nc2.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/2/MEET/Apr/202223/2 dated 26/04/2022 of Norms Committee - II for the year 2022-23 was held on 26/04/2022 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Santosh Dubey, Deputy DGFT	Directorate General of Foreign Trade, Delhi
2	Smitha Viju, FTDO	Directorate General of Foreign Trade, Delhi
3	SHAISH KUMAR, Technical Authority	Technical Consultant, DGFT
4	SK BHATNAGAR, Technical Authority	Technical Consultant, DGFT
5	vishan agrawal, Technical Authority	Technical Consultant, DGFT

Case Details and Decision(s):

Case No.	1 / NC/2/MEET/Apr/202223/2
Case Status	Case Rejected

Party Name	WIELAND METALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00371431AM22
RA File Number	NA
Licence No and Date	0710115188/null
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved in the NC meeting No. 20/81dated 08.01.2020. Further, it was noted that the applicant has not filed the review application in the proper format and not followed the due procedure on DGFT portal. Therefore, the Committee decided to reject the case on the ground that the applicant has not followed the due procedure while filing review application on DGFT's IT Portal. The case stands rejected.	

Case No.	2 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM REVIW00404362AM22
RA File Number	039404000619 AM21
Licence No and Date	NA
Norms Committee Decision: Deferred for comments of Technical Expert (TE).	

Case No.	3 / NC/2/MEET/Apr/202223/2
Case Status	Case Rejected
Party Name	ZOBELE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00349545AM22
RA File Number	NA
Licence No and Date	0310839468/null
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant has submitted the documents related to AA No. 0310839468 dated 10.11.2020. However, the AA No. 0310839468 dated 10.11.2020 was considered in the meeting dated 30.03.2022 and it is in process. Further, it was noted that the applicant has again filed a fresh application for AA No. 0310839468 dated 10.11.2020 for fixation of ad-hoc norms. Therefore, the Committee decided to reject the case on	

the ground that the applicant has filed an additional application on DGFT's IT Portal.

The case is rejected.

Case No.	4 / NC/2/MEET/Apr/202223/2
Case Status	Case Rejected
Party Name	WIELAND METALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	NORM APPLY 00371372AM22
RA File Number	NA
Licence No and Date	0710114618/null

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was approved in the NC meeting No. 10/81 dated 21.08.2019. Further, it was noted that the applicant has not filed the review application in the proper format and not followed the due procedure on DGFT portal. Therefore, the Committee decided to **reject** the case on the ground that the applicant has not followed the due procedure while filing review application on DGFT's IT Portal.

The case stands rejected.

Case No.	5 / NC/2/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	INDIAN STAINLESS SEAMLESSPIPES MANUFACTURERS ASSOCIATION
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00370958AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The Committee considered the case as per agenda and noted that this is a representation from Indian Stainless seamless pipes manufacturers association for modification of input norms for export of cold finished stainless steel tubes & pipes. The matter has been taken up by NC-2 and a review committee has been constituted to revise the related SIONs and is working on it. Therefore, the Committee decided to withdraw this case from agenda showing as "approved" and an email be sent to the Association giving the above facts to them.

Case No.	6 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	GE POWER INDIA LIMITED
Meeting Number	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022

and Date	
HQ File Number	HQRNORM REVIW00352459AM22
RA File Number	039404001033 AM12
Licence No and Date	0310683926/29/02/2012
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was rejected in the meeting No. No. NC/2/MEET/Jul/202122/2 (Offline Cases) dated 03.09.2021 due to non-submission of reply. Now, the applicant filed a review application and requested to fix the ad-hoc norms. The application was sent to TE, Consultant (TEC-3) on 22.04.2022. However, the TE has requested to send physical file with copy of application & total correspondence to examine the case. Therefore, the Committee decided to send the same to Consultant (TEC-3) for examination of the case. Case stands deferred.	

Case No.	7 / NC/2/MEET/Apr/202223/2
Case Status	Case Rejected
Party Name	TBEA ENERGY (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	018105000486AM16
RA File Number	342404000123 AM16
Licence No and Date	3410041397/23/07/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was rejected in the NC meeting No. 22/81 dated 24.01.2017. Further, it was noted that the applicant has not filed the review application in the proper format and not followed the due procedure on DGFT portal. Therefore, the Committee decided to reject the case on the ground that the applicant has not followed the due procedure while filing review application on DGFT's IT Portal. The case stands rejected.	

Case No.	8 / NC/2/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	018105000521AM19
RA File Number	052404000440 AM17
Licence No and Date	0510400670/08/12/2016
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms on repeat basis as	

approved for AA No. 0510410694 dated 24.05.2019 as per comments/recommendation of Consultant (TEC-3) as under:

ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
74099000	EB welded Shunt strips/ Parts Containing Net Copper - 88200 Kgs., and (Manganin- 9800 Kgs. (ITCHS Code of parts 85332919))	98000 Kgs	1	74091100	Copper strips of Max. thickness 3.00mm, minimum thickness of 0.20mm and upto 200mm width- Following Copper strips	1.04Kgs/Kg content in the export product
			2	74099000	Copper-Manganese-Nickel alloy/Copper Alloy resistance strips such as - Nickel Chromium /Iron aly. resistance/ Copper	1.04Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

Case No.	9 / NC/2/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM REVIW00127773AM22
RA File Number	052404000517 AM17
Licence No and Date	0510401367/20/01/2017

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms on repeat basis as approved for AA No. 0510410694 dated 24.05.2019 as per comments/recommendation of Consultant (TEC-3) as under:

ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity

74099000	EB welded Shunts strips /Parts/Resistors,(Containing Net Copper -65100 Kgs. and Manganin -4900 Kgs. (ITCHS for Parts/ Resistors -85332919))	70000 Kgs	1	74091100	Copper strips of Max. thickness 3.00mm, minimum thickness of 0.20mm and upto 200mm	1.04Kgs/Kg content in the export product
			2	74099000	Copper-Manganese-Nickel alloy/ Copper Alloy resistance strips such as- /copper alloy MC-1, MC2, CM2, Alloy 47 /	1.04Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

Case No.	10 / NC/2/MEET/Apr/202223/2
Case Status	Case Withdrawn
Party Name	AMC COOKWARE (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM REVIW00116916AM22
RA File Number	072404000016 AM18
Licence No and Date	0710111502/28/04/2017

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case is being considered in the offline case meeting held on 30.03.2022. Hence, the Committee decided to withdraw the case from the agenda.

The case is withdrawn.

Case No.	11 / NC/2/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM REVIW00144318AM22

RA File Number	052404000206 AM18					
Licence No and Date	0510403709/17/08/2017					
Norms Committee Decision:						
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms on repeat basis as approved for AA No. 0510410694 dated 24.05.2019 as per comments/recommendation of Consultant (TEC-3) as under:						
ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
74099000	EB Welded Shunt strips/ parts /Resistors : Containing Net Copper - 135000 Kgs. and Manganin - (15000 Kgs. (ITCHS Code of Parts / Resistors 85332919))	150000 Kgs	1	74091100	Copper strips of Max. thickness 3.00mm, minimum thickness of 0.20mm and upto 200mm	1.04Kgs/Kg content in the export product
			2	74099000	Copper-Manganese-Nickel alloy/ Copper Alloy resistance strips such as- /copper alloy MC-1, MC2,CM2,Alloy47 /Kanthal D/	1.04Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

Case No.	12 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM REVIW00146593AM22
RA File Number	052304000274 AM18
Licence No and Date	0510404377/27/10/2017
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	13 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred

Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM REVIW00146522AM22
RA File Number	052304000387 AM18
Licence No and Date	0510405317/11/01/2018
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	14 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	DYNAMIC FLOW PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM REVIW00138383AM22
RA File Number	039404000873 AM18
Licence No and Date	0310819096/12/02/2018
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	15 / NC/2/MEET/Apr/202223/2					
Case Status	Case Approved					
Party Name	SHIVALIK BIMETAL CONTROLS LTD					
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022					
HQ File Number	HQRNORM REVIW00150360AM22					
RA File Number	052404000608 AM18					
Licence No and Date	0510405819/09/03/2018					
Norms Committee Decision:						
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms on repeat basis as approved for AA No. 0510410694 dated 24.05.2019 as per comments/recommendation of Consultant (TEC-3) as under:						
ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
74099000	EB welded Shunts strips/ parts/ Resistors , (Containing Net	200000 Kgs	1	74091100	Copper strips of Max. thickness 3.00mm, minimum thickness of	1.04Kgs/Kg content in the export

	Copper -176000 Kgs. and Manganin -24000 Kgs. (ITCHS for parts / Resistors - 85332919))				0.20mm and upto 200mm	product
			2	74099000	Copper-Manganese-Nickel/ Copper Alloy resistance strips such as-MC-1,MC-2, MC-5 CM2, IJR-1, Zeranin, Alloy47/ Kanthal	1.04Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

Case No.	16 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM REVIW00146620AM22
RA File Number	052304000082 AM19
Licence No and Date	0510406615/25/05/2018
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	17 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM REVIW00399655AM22
RA File Number	072404000342 AM18
Licence No and Date	0710113376/01/06/2018
Norms Committee Decision:	
Case deferred for comments of TE. TE has also requested to send hard copy of application to examine the case.	

Case No.	18 / NC/2/MEET/Apr/202223/2
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Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM REVIW00401617AM22
RA File Number	072404000333 AM18
Licence No and Date	0710113408/07/06/2018
Norms Committee Decision:	
Case deferred for comments of TE. TE has also requested to send hard copy of application to examine the case.	

Case No.	19 / NC/2/MEET/Apr/202223/2
Case Status	Case Rejected
Party Name	WIELAND METALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00371660AM22
RA File Number	NA
Licence No and Date	0710113525/02/07/2018
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was approved in the NC meeting No. 10/81 dated 21.08.2019. Further, it was noted that the applicant has not filed the review application in the proper format and not followed the due procedure on DGFT portal. Therefore, the Committee decided to reject the case on the ground that the applicant has not followed the due procedure while filing review application on DGFT's IT Portal. The case stands rejected.	

Case No.	20 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM REVIW00154000AM22
RA File Number	052404000221 AM19
Licence No and Date	0510407224/18/07/2018
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	21 / NC/2/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	NORDEX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	018105000838AM19
RA File Number	072404000099 AM19
Licence No and Date	0710113621/23/07/2018

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the norms as per comments of Consultant (TEC-1) given vide email dated 26.04.2022 as under:

1. Weight of export item should not be less than 14,07,804 Kgs.
2. The words "Epoxy Adhesive" may be added in the description of import item at Sl. No. 3.
3. Import items at Sl. No. 18 to 23, 35 to 37 & 40 are components and may be allowed as per GN-4.
4. The quantity of rest of import items may be allowed as applied for.

RA concerned may take further consequential action as per above decision of NC.

Case No.	22 / NC/2/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM REVIW00144360AM22
RA File Number	052404000444 AM19
Licence No and Date	0510408424/15/11/2018

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms on repeat basis as approved for AA No. 0510410694 dated 24.05.2019 as per comments/recommendation of Consultant (TEC-3) as under:

ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
74099000	EB Welded Shunts strips/ parts/ Resistors containing Net Copper-(264000 Kgs. and	300000 Kgs	1	74091100	Copper strips of Max. thickness 3.00mm, minimum thickness of 0.20mm and upto 200mm	1.04Kgs/Kg content in the export product

	Manganin - 36000 Kgs. (ITCHS for parts / Resistors - 85332919))		2	74099000	Copper- Manganese- Nickel/ Copper Alloy resistance strips such as-MC- 1,MC-2, MC-5 CMR, TJR-1, Zeranin, Alloy47	1.04Kgs/Kg content in the export product
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RA concerned may take suitable consequential action accordingly.

Case No.	23 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM REVIW00146602AM22
RA File Number	052304000362 AM19
Licence No and Date	0510408678/28/11/2018
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	24 / NC/2/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	BOMAFA SPECIAL VALVE SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	018105001015AM19
RA File Number	082404000258 AM19
Licence No and Date	0810144141/20/12/2018
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments/recommendation of Consultant (TEC-3) as under:	
1. The description of export item at Sl. No. 1 may be amended as “LP STEAM BYPASS VALVE – 4 Number”. 2. The description of export item at Sl. No. 2 may be amended as “LP STEAM BYPASS STOP VALVES – 4 Number”. 3. The quantity of import items at Sl. No. 1 to 22 may be allowed as per GN-4.	
Note: The import items should be of finished components of valve.	

RA concerned may take suitable consequential action accordingly.

Case No.	25 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM REVIW00146584AM22
RA File Number	052304000427 AM19
Licence No and Date	0510409208/07/01/2019
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	26 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM REVIW00277954AM22
RA File Number	052304000414 AM19
Licence No and Date	0510409270/09/01/2019
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	27 / NC/2/MEET/Apr/202223/2
Case Status	Case Rejected
Party Name	BAOSTEEL INDIA COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00404216AM22
RA File Number	NA
Licence No and Date	0310826518/22/01/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was approved in the NC meeting No. 04/81 dated 29.05.2019. Further, it was noted that the applicant has not filed the review application in the proper format and not followed the due procedure on DGFT portal. Therefore, the Committee decided to reject the case on the ground that the applicant has not followed the due procedure while filing review application on DGFT's IT Portal.	

The case stands rejected.

Case No.	28 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM REVIW00146616AM22
RA File Number	052304000462 AM19
Licence No and Date	0510409513/29/01/2019
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	29 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	DYNAMIC FLOW PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM REVIW00138369AM22
RA File Number	039404001061 AM19
Licence No and Date	0310827574/08/03/2019
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	30 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	PILOT INDUSTRIES LTD
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM REVIW00155756AM22
RA File Number	052404000756 AM19
Licence No and Date	0510410178/08/04/2019
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	31 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM REVIW00146572AM22
RA File Number	052304000001 AM20
Licence No and Date	0510410184/09/04/2019
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	32 / NC/2/MEET/Apr/202223/2				
Case Status	Case Approved				
Party Name	VIKARSH STAMPINGS INDIA PRIVATE LIMITED				
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022				
HQ File Number	018105000032AM20				
RA File Number	318304000007 AM20				
Licence No and Date	3110067393/24/04/2019				
Norms Committee Decision:					
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comment of Consultant (SKB) as under:					
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
85049010	Nano Crystalline Core	30.00 MT	72269990	Nano Crystalline Alloy Ribbon	30.30MT inclusive of 1% wastage
Note: The grade of Nano crystalline alloy ribbon should be matched with alloy ribbon used in the export of Nano crystalline core.					
RA concerned may take suitable consequential action accordingly.					

Case No.	33 / NC/2/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	018105000090AM20
RA File Number	052404000094 AM20
Licence No and Date	0510410695/24/05/2019
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms on repeat basis as approved for AA No. 0510410694 dated 24.05.2019 as per comments/recommendation of Consultant (TEC-	

3) as under:

ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
74099000	EB welded Shunts strips Containing Net Copper - 176000 Kgs and Copper/ Iron/ Nickel Chromium resistance strips - 24000 Kgs	200000 Kgs	1	74091100	Copper strips/ Plated Copper/ Bare Strips C15100 & K82 of Max. thickness 3.00mm,	1.04Kgs/Kg content in the export product
			2	74099000	Copper Alloy resistance strips/ wire such as F-12, F-10, F-14 / Iron	1.04Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

Case No.	34 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	018105000134AM20
RA File Number	042404000013 AM20
Licence No and Date	0410165741/20/06/2019
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	35 / NC/2/MEET/Apr/202223/2
Case Status	Case Rejected
Party Name	BAOSTEEL INDIA COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00396858AM22
RA File Number	NA
Licence No and Date	0310830018/01/07/2019

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was approved in the NC meeting No. 17/81 dated 27.11.2019. Further, it was noted that the applicant has not filed the review application in the proper format and not followed the due procedure on DGFT portal. Therefore, the Committee decided to **reject** the case on the ground that the applicant has not followed the due procedure while filing review application on DGFT's IT Portal.

The case stands rejected.

Case No.	36 / NC/2/MEET/Apr/202223/2
Case Status	Case Rejected
Party Name	BAOSTEEL INDIA COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00397722AM22
RA File Number	NA
Licence No and Date	0310830276/12/07/2019

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was approved in the NC meeting No. 17/81 dated 27.11.2019. Further, it was noted that the applicant has not filed the review application in the proper format and not followed the due procedure on DGFT portal. Therefore, the Committee decided to **reject** the case on the ground that the applicant has not followed the due procedure while filing review application on DGFT's IT Portal.

The case stands rejected

Case No.	37 / NC/2/MEET/Apr/202223/2
Case Status	Case Rejected
Party Name	DYNAMIC FLOW PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM REVIW00138403AM22
RA File Number	039404000248 AM20
Licence No and Date	0310830300/15/07/2019

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the applicant informed via email dated 14.01.2022 that they have applied for closure of subject AA No. at RA, Mumbai. Therefore, the Committee decided to withdraw the case from the agenda to intimate the RA to check the dues, if any.

Case No.	38 / NC/2/MEET/Apr/202223/2
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Case Status	Case Deferred
Party Name	U K B ELECTRONICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	018105000203AM20
RA File Number	052404000272 AM20
Licence No and Date	0510411476/09/08/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. For chemicals- import items, wastage have been claimed as 5 % while for similar items as contained in AA no 0510415441 dated 08.10.2020 wastage have been claimed as 1 % only, the nature of export product remain same. Please clarify. The case stands deferred.	

Case No.	39 / NC/2/MEET/Apr/202223/2
Case Status	Case Rejected
Party Name	BAOSTEEL INDIA COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00399564AM22
RA File Number	NA
Licence No and Date	0310831321/30/08/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved in the NC meeting No. 20/81 dated 08.01.2020. Further, it was noted that the applicant has not filed the review application in the proper format and not followed the due procedure on DGFT portal. Therefore, the Committee decided to reject the case on the ground that the applicant has not followed the due procedure while filing review application on DGFT's IT Portal. The case stands rejected.	

Case No.	40 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	GUJARAT COPPER ALLOYS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM REVIW00399989AM22
RA File Number	039404000544 AM20

Licence No and Date	0310832237/15/10/2019
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	41 / NC/2/MEET/Apr/202223/2
Case Status	Case Rejected
Party Name	WIELAND METALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00370010AM22
RA File Number	NA
Licence No and Date	0710115756/27/11/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was approved in the NC meeting No. 12/81 dated 15.12.2020. Further, it was noted that the applicant has not filed the review application in the proper format and not followed the due procedure on DGFT portal. Therefore, the Committee decided to reject the case on the ground that the applicant has not followed the due procedure while filing review application on DGFT's IT Portal. The case stands rejected.	

Case No.	42 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	018105000716AM21
RA File Number	092404000501 AM20
Licence No and Date	0910068356/09/01/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 04.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	43 / NC/2/MEET/Apr/202223/2
Case Status	Case Rejected
Party Name	BAOSTEEL INDIA COMPANY PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022

and Date	
HQ File Number	HQRNORM APPLY 00401769AM22
RA File Number	NA
Licence No and Date	0310834749/10/02/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved in the NC meeting No. 08/81 dated 29.09.2020. Further, it was noted that the applicant has not filed the review application in the proper format and not followed the due procedure on DGFT portal. Therefore, the Committee decided to reject the case on the ground that the applicant has not followed the due procedure while filing review application on DGFT's IT Portal. The case stands rejected.	

Case No.	44 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ASIAN PLASTOWARES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM REVIW00401195AM22
RA File Number	039404001094 AM20
Licence No and Date	0310835651/18/04/2020
Norms Committee Decision: Deferred for comments of TE.	

Case No.	45 / NC/2/MEET/Apr/202223/2
Case Status	Case Rejected
Party Name	WIELAND METALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00370230AM22
RA File Number	NA
Licence No and Date	0710116357/22/04/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was rejected in the NC meeting No. NC/2/MEET/Feb/202122/10 dated 11.03.2022 due to non-submission of reply of deficiency letter. Further, it was noted that the applicant has not filed the review application in the proper format and not followed the due procedure on DGFT portal. Therefore, the Committee decided to reject the case on the ground that the applicant has not followed the due procedure while filing review application on DGFT's IT Portal.	

The case stands rejected.

Case No.	46 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM REVIW00404327AM22
RA File Number	039404000053 AM21
Licence No and Date	0310836192/14/05/2020
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	47 / NC/2/MEET/Apr/202223/2
Case Status	Case Rejected
Party Name	C L GUPTA EXPORTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00400168AM22
RA File Number	NA
Licence No and Date	0510414256/27/05/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was rejected in the NC meeting No. NC/2/MEET/Feb/202122/10 dated 11.03.2022 due to non-submission of reply of deficiency letter. Further, it was noted that the applicant has not filed the review application in the proper format and not followed the due procedure on DGFT portal. Therefore, the Committee decided to reject the case on the ground that the applicant has not followed the due procedure while filing review application on DGFT's IT Portal. The case stands rejected.	

Case No.	48 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	RAYZON GREEN ENERGIES
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	018105000569AM21
RA File Number	522404000011 AM21
Licence No and	5210043415/03/06/2020

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 04.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	49 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	RAYZON GREEN ENERGIES
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	018105000570AM21
RA File Number	522404000077 AM20
Licence No and Date	5210043417/03/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 04.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	50 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	018105000642AM21
RA File Number	092404000206 AM21
Licence No and Date	0910068967/20/07/2020
Norms Committee Decision: Deferred for comments of TE. TE has asked to send hard copy of the reply of deficiency letter.	

Case No.	51 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	018105000674AM21
RA File Number	092404000232 AM21

Licence No and Date	0910069015/03/08/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-3) on 28.02.2022 for examination & comments. Consultant (TEC-3) has informed that the applicant has not given point-wise reply to deficiency letter. Hence, the Committee decided to a fresh DL to the applicant for furnishing point-wise relevant reply. The case stands deferred.	

Case No.	52 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	018105000676AM21
RA File Number	112404000002 AM21
Licence No and Date	1110028728/10/08/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has still not furnished the requisite reply/information on DGFT portal despite DL and reminders. However, applicant has submitted the reply/comments through email. Therefore, the Committee decided to forward the reply to concerned TE for comments. The case stands deferred.	

Case No.	53 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	018105000692AM21
RA File Number	322404000036 AM21
Licence No and Date	3210079645/18/08/2020
Norms Committee Decision: Deferred for comments of TE.	

Case No.	54 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	018105000712AM21
RA File Number	042404000072 AM21
Licence No and Date	0410167001/27/08/2020
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	55 / NC/2/MEET/Apr/202223/2
Case Status	Case Rejected
Party Name	C L GUPTA EXPORTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00399978AM22
RA File Number	NA
Licence No and Date	0510415219/15/09/2020
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the applicant has filed a fresh application for AA No. 0510415219 dated 15.09.2020 for fixation of ad-hoc norms. Therefore, the Committee decided to reject the case on the ground that the applicant has filed a new application on DGFT's IT Portal. The case stands rejected.	

Case No.	56 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	U K B ELECTRONICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	018105000786AM21
RA File Number	052404000337 AM21
Licence No and Date	0510415441/08/10/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE 1. For chemicals- import items, wastage have been claimed as 1 % while for similar items as contained in AA No. 0510411476 dated 09.08.2019 wastage have been claimed as 5 % only, the nature of export product remain same. Please clarify. The case stands deferred	

Case No.	57 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	018105000804AM21
RA File Number	342404000200 AM21
Licence No and Date	3410046490/22/10/2020
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	58 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	018105000835AM21
RA File Number	342404000215 AM21
Licence No and Date	3410046519/05/11/2020
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	59 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	018105000833AM21
RA File Number	342404000213 AM21
Licence No and Date	3410046517/05/11/2020
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	60 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	WELSPUN CORP LIMITED
Meeting Number	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022

and Date	
HQ File Number	018105000834AM21
RA File Number	342404000214 AM21
Licence No and Date	3410046518/05/11/2020
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	61 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	GUJARAT INFRAPIPES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	018105000844AM21
RA File Number	342404000216 AM21
Licence No and Date	3410046534/10/11/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Break-up of export product in seamless & welded fittings with corresponding inputs. 2. Detail technical note on manufacturing process including the relevant flow sheet. 3. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 4. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 5. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. The case stands deferred.	

Case No.	62 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00034734AM21
RA File Number	03AA04011901 AM21

Licence No and Date	0311000069/09/12/2020
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	63 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00357833AM22
RA File Number	NA
Licence No and Date	0311000069/09/12/2020
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	64 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM REVIW00395172AM22
RA File Number	03AA04012308 AM21
Licence No and Date	0311000163/15/12/2020
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	65 / NC/2/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	HVR SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00043810AM21
RA File Number	05AA04019222 AM21
Licence No and Date	0511000264/21/12/2020
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) received via email dated 26.04.2022 as under:	

1. The quantity of import items may be allowed as per GN-4.

Note: Specification of cell may be incorporated in Advance Authorisation.

RA concerned may take suitable consequential action accordingly.

Case No.	66 / NC/2/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	SHERA ENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00045708AM21
RA File Number	13AA04004453 AM21
Licence No and Date	1311000045/23/12/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms on repeat basis as approved for AA No. 1310049480 dated 19.12.2019 as per comments/recommendation of Consultant (TEC-3) as under:

ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
76061190	Paper Covered Aluminium Conductor (Strips/ Wires) (Content of Aluminium 54000 Kg. And Content of Kraft Paper 6000 Kg)	60000.00 Kgs	1	76051100	Aluminium Wire Rod	1.01 Kgs/Kg content in the export product
			2	48043900	Kraft Paper Insulated	1.01 Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

Case No.	67 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	DEWAN & SONS
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00063432AM21
RA File Number	05AA04024057 AM21
Licence No and Date	0511000815/15/01/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. To submit a copy of application i.e. ANF- 4A along with all the relevant documents.
2. To submit information as per Appendix – 4E along with all annexures.

Case is deferred.

Case No.	68 / NC/2/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	HVR SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00072210AM21
RA File Number	05AA04026526 AM21
Licence No and Date	0511000988/28/01/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) received via email dated 26.04.2022 as under:

1. The quantity of import items may be allowed as per GN-4.

Note: Specification of cell may be incorporated in Advance Authorisation.

RA concerned may take suitable consequential action accordingly.

Case No.	69 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	WIELAND METALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00370290AM22
RA File Number	NA
Licence No and Date	0711000625/08/03/2021

Norms Committee Decision:

Deferred for comments of TE.

Case No.	70 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	STERLING ENTERPRISES
Meeting Number	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022

and Date	
HQ File Number	HQRNORM APPLY 00028072AM22
RA File Number	03AA04000456 AM22
Licence No and Date	0311003356/28/04/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	71 / NC/2/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00028073AM22
RA File Number	03AA04033567 AM21
Licence No and Date	0311003357/28/04/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) received via email dated 26.04.2022 as under:	
1. The quantity of import item at Sl. No. 1 & 2 may be allowed on net to net basis in number & weight, as per GN-4. 2. The quantity of import item at Sl. No. 3 may be allowed as 0.148 MT including 5% wastage.	
RA concerned may take suitable consequential action accordingly.	

Case No.	72 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TAMRA DHATU UDYOG PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00028295AM22
RA File Number	02AA04001952 AM22
Licence No and Date	0211000607/28/04/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	73 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022

and Date	
HQ File Number	HQRNORM APPLY 00029465AM22
RA File Number	07AA04002602 AM22
Licence No and Date	0711001011/29/04/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	74 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	BHAGYANAGAR INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00029369AM22
RA File Number	092404000469 AM21
Licence No and Date	0911000744/29/04/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	75 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00031108AM22
RA File Number	03AA04007683 AM22
Licence No and Date	0311003496/03/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. In the item of import at Sl. No. 1, the description is Prime Hot Dipped Galvanized Steel Hollow section in thickness up to 8 mm. However, in wastage justification table, the wastage calculation of hollow section has not taken into account. Please furnish justification and reasons thereof. 2. Justification on 9% wastage on imported hollow sections and also wastage on each stage of operation. The case stands deferred.	

Case No.	76 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred

Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00031236AM22
RA File Number	09AA04001884 AM22
Licence No and Date	0911000759/03/05/2021
Norms Committee Decision: Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	77 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00032245AM22
RA File Number	09AA04000714 AM22
Licence No and Date	0911000767/04/05/2021
Norms Committee Decision: Deferred for comments of TE.	

Case No.	78 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00032829AM22
RA File Number	03AA04007667 AM22
Licence No and Date	0311003556/05/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. In the item of import at Sl. No. 1, the description is Prime Hot Dipped Galvanized Steel Hollow section in thickness up to 8 mm. However, in wastage justification table, the wastage calculation of hollow section has not taken into account. Please furnish justification and reasons thereof. 2. Justification on 9% wastage on imported hollow sections and also wastage on each stage of operation. The case stands deferred.	

Case No.	79 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MASSILLY INDIA PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00034497AM22
RA File Number	07AA04003092 AM22
Licence No and Date	0711001041/06/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	80 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00036304AM22
RA File Number	03AA04011904 AM22
Licence No and Date	0311003674/09/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Detail manufacturing process and wastage at each stage of operation. 2. Justification on the requirement of imported items for manufacturing of weld meshes panels. 3. How much square meters weld mesh panels are to be exported? 4. How much square meters wire to be coated with 200 micron coating by polyester powder? What is the method of coating? 5. What is reason of importing steel wire mesh instead of wire for manufacturing of export product? Is it not right the fact that, if you import wire mesh, the Value Addition would be less compare to VA which could be more by importing wire for manufacturing wire mesh indigenously? The case stands deferred.	

Case No.	81 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	DYNAMIC CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00036821AM22
RA File Number	13AA04001990 AM22
Licence No and	1311000327/10/05/2021

Date	
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	82 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00037019AM22
RA File Number	52AA04002219 AM22
Licence No and Date	5211000709/10/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:	
1. Calculations of requirement of each raw material with justification 2. Net content of each item of import in export product. 3. Weight of each Export Product. 4. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 5. Total WP of export product.	
The case stands deferred.	

Case No.	83 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00038447AM22
RA File Number	04AA04003586 AM22
Licence No and Date	0411000796/11/05/2021
Norms Committee Decision:	
Case deferred for comments of TE. TE has also requested to send hard copy of application to examine the case.	

Case No.	84 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00038861AM22
RA File Number	32AA04002789 AM22
Licence No and Date	3211000944/12/05/2021
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	85 / NC/2/MEET/Apr/202223/2						
Case Status	Case Approved						
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED						
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022						
HQ File Number	HQRNORM APPLY 00039006AM22						
RA File Number	04AA04003362 AM22						
Licence No and Date	0411000801/12/05/2021						
Norms Committee Decision:							
The Committee considered the case as per agenda and decided to fix the ad-hoc norms on repeat basis as approved for AA No. 0410166964 dated 18.08.2020 as per comments/recommendation of Consultant (TEC-3) as under:							
<table><tr><td>ITCHS Code</td><td>Import Item</td><td>Recommended Quantity</td></tr><tr><td>74081190</td><td>8mm Continuous Cast Copper Rod</td><td>1.01 Kgs/Kg content in the export product</td></tr></table>		ITCHS Code	Import Item	Recommended Quantity	74081190	8mm Continuous Cast Copper Rod	1.01 Kgs/Kg content in the export product
ITCHS Code	Import Item	Recommended Quantity					
74081190	8mm Continuous Cast Copper Rod	1.01 Kgs/Kg content in the export product					
RA concerned may take suitable consequential action accordingly.							

Case No.	86 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00039254AM22
RA File Number	04AA04002680 AM22
Licence No and Date	0411000805/12/05/2021

Norms Committee Decision:
Deferred for comments of TE.

Case No.	87 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	UNIVERSAL FLEXIBLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00040311AM22
RA File Number	07AA04002079 AM22
Licence No and Date	0711001089/13/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 04.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant.	
The case stands deferred.	

Case No.	88 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00042267AM22
RA File Number	04AA04003941 AM22
Licence No and Date	0411000826/17/05/2021
Norms Committee Decision:	
Case deferred for comments of TE. TE has also requested to send hard copy of application to examine the case.	

Case No.	89 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00042292AM22
RA File Number	04AA04003867 AM22
Licence No and Date	0411000829/17/05/2021
Norms Committee Decision:	

Case deferred for comments of TE. TE has also requested to send hard copy of application to examine the case.

Case No.	90 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00042324AM22
RA File Number	04AA04003585 AM22
Licence No and Date	0411000838/17/05/2021
Norms Committee Decision:	
Case deferred for comments of TE. TE has also requested to send hard copy of application to examine the case.	

Case No.	91 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00042266AM22
RA File Number	05AA04012236 AM22
Licence No and Date	0511002638/17/05/2021
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	92 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	HISAR METAL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00045195AM22
RA File Number	05AA04014994 AM22
Licence No and Date	0511002677/18/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	93 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00045355AM22
RA File Number	07AA04003324 AM22
Licence No and Date	0711001111/18/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to refer the case to concerned TE for examination & comments. The case stands deferred.	

Case No.	94 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00045356AM22
RA File Number	07AA04004454 AM22
Licence No and Date	0711001112/18/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to refer the case to concerned TE for examination & comments. The case stands deferred.	

Case No.	95 / NC/2/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	ARMOR PLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00046120AM22
RA File Number	07AA04004578 AM22
Licence No and Date	0711001130/19/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) received via email dated 26.04.2022 as under:	

1. The quantity of import items at Sl. No. 1 to 6 may be allowed as 1.02Kgs/Kg content in the export product.

Note: Grade & diameter of Stainless Steel to match in import & export.

RA concerned may take suitable consequential action accordingly.

Case No.	96 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00047481AM22
RA File Number	05AA04016380 AM22
Licence No and Date	0511002735/21/05/2021
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	97 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	CHOKSI HERAEUS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00047876AM22
RA File Number	13AA04002264 AM22
Licence No and Date	1311000352/21/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	98 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00047884AM22
RA File Number	07AA04004722 AM22
Licence No and Date	0711001150/21/05/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 04.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	99 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ARMOR PLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00049752AM22
RA File Number	07AA04004967 AM22
Licence No and Date	0711001163/24/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 04.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant.	
The case stands deferred.	

Case No.	100 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	KSP INC
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00049869AM22
RA File Number	05AA04017766 AM22
Licence No and Date	0511002771/24/05/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	101 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	KSP INC
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00049870AM22
RA File Number	05AA04017747 AM22
Licence No and Date	0511002772/24/05/2021

Norms Committee Decision:
Deferred for comments of TE.

Case No.	102 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ULTRA FOIL
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00100029AM22
RA File Number	05AA04018575 AM22
Licence No and Date	0511002791/25/05/2021

Norms Committee Decision:
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Process of manufacturing of Aluminum Bilester foil and wastage at each stage of operation. 2. What are the length and width of imported Aluminum foil of 25 Micron +/- 10 Percent and length and width of export product? 3. Is it 99.9 Percent pure Aluminum foil? Please furnish composition, if is not 99.9 Percent pure. 4. What is the purpose of Adhesive in the export product? The case stands deferred.

Case No.	103 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00101132AM22
RA File Number	03AA04017735 AM22
Licence No and Date	0311004086/27/05/2021

Norms Committee Decision:
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.

Case No.	104 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SELP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00103142AM22

RA File Number	03AA04012394 AM22
Licence No and Date	0311004147/30/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 04.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant. The case stands deferred	

Case No.	105 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	GANGES INTERNATIONALE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00103457AM22
RA File Number	04AA04004609 AM22
Licence No and Date	0411000908/31/05/2021
Norms Committee Decision:]Deferred for comments of TE.	

Case No.	106 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	DIAMOND METAL SCREENS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00104575AM22
RA File Number	07AA04005350 AM22
Licence No and Date	0711001213/01/06/2021
Norms Committee Decision: Deferred for comments of TE.	

Case No.	107 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00105075AM22
RA File Number	04AA04004525 AM22
Licence No and Date	0411000922/02/06/2021

Norms Committee Decision:

Deferred for comments of TE.

Case No.	108 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00105661AM22
RA File Number	09AA04003279 AM22
Licence No and Date	0911000999/02/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	109 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	REEP INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00106047AM22
RA File Number	04AA04004048 AM22
Licence No and Date	0411000929/03/06/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Complete set of drawing of Busduct-Unique Maghnahat, indicating total weight 93000 Kgs. 2. What are the other items for manufacturing of export product, apart from Aluminium plates? 3. What is the reasons for indicating same item of import (Aluminium Plate 1500 mm x2930 mm x 7 mm & 1500 mm x 1314 mm x 12 mm), Quantity 14007 Kgs and 10769 Kgs at two places in the description of item(s) of import? 4. Justification of wastage asked on duty free import. The case stands deferred.	

Case No.	110 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	REEP INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022

HQ File Number	HQRNORM APPLY 00106067AM22
RA File Number	04AA04004054 AM22
Licence No and Date	0411000935/03/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Complete set of drawing of Busduct-Unique Maghnahat, indicating total weight 50000 Kgs. 2. What are the other items for manufacturing of export product, apart from Aluminium plates? 3. What is the reasons for indicating same item of import (Aluminium Plate 1500 mm x1320 mm x10 mm), Quantity 3649 Kgs at two places in the description of item(s) of import? 4. Justification of wastage asked on duty free import. The case stands deferred.	

Case No.	111 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	REEP INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00106071AM22
RA File Number	04AA04004055 AM22
Licence No and Date	0411000936/03/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Complete set of drawing of Busduct-Samsung Fujira , indicating total weight 21000 Kgs. 2. What are the other items for manufacturing of export product, apart from Aluminium plates? 3. Please indicate in the drawing the use of imported Aluminium plates of various sizes. 4. Justification of wastage asked on duty free import. The case stands deferred.	

Case No.	112 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	VESTAS WIND TECHNOLOGY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00106943AM22
RA File Number	04AA04004007 AM22
Licence No and Date	0411000939/04/06/2021

Norms Committee Decision: Case deferred for comments of TE. TE has also requested to send hard copy of application to examine the case.

Case No.	113 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	VINEY CORPORATION PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00107050AM22
RA File Number	33AA04001642 AM22
Licence No and Date	3311000270/04/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 04.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	114 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00107352AM22
RA File Number	09AA04003493 AM22
Licence No and Date	0911001011/04/06/2021
Norms Committee Decision: Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	115 / NC/2/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00107468AM22
RA File Number	04AA04005161 AM22
Licence No and Date	0411000940/04/06/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to fix the ad-hoc norms on repeat basis as approved for AA No. 0410166964 dated 18.08.2020 as per comments/ recommendation of Consultant (TEC-3) as under:

ITCHS Code	Import Item	Recommended Quantity
74081190	8mm Continuous Cast Copper Rod	1.01 Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

Case No.	116 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	PMEA SOLAR SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00108250AM22
RA File Number	03AA04018135 AM22
Licence No and Date	0311004348/05/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	117 / NC/2/MEET/Apr/202223/2					
Case Status	Case Approved					
Party Name	SHIVALIK BIMETAL CONTROLS LTD					
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022					
HQ File Number	HQRNORM APPLY 00108214AM22					
RA File Number	05AA04019323 AM22					
Licence No and Date	0511002990/05/06/2021					
Norms Committee Decision:						
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms on repeat basis as approved for AA No. 0510410694 dated 24.05.2019 as per comments/recommendation of Consultant (TEC-3) as under:						
ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity

74099000	EB welded Shunts strips Containing: (a)Copper Strip /Plated Copper Strip/Bare Strips, Grade: C15100/C10200&K82 Qty.- 225000.0 (Kgs and (b)Copper Alloy resistance strips /wire, Grade: F-10 / 12/ Alloy -38/ 47/ Manganin-38/ 47/ 13/ MC-1, MC-2/ Zeranin/ Iron Alloy resistance strips/ wire Grade: Alloy A-1, Kanthal D, TJR-1/ Nickel Chromium Metal Strips /wire, Grade: Nikrothal NLX Qty. -25000 Kgs)	250000 Kgs	1	74091100	Copper Strip/Plated Copper Strip/ Bare Copper Strips, Grade: C15100/C10200 & K82 Thickness: 0.20mm to 4.00mm Width: upto 200mm	1.04Kgs/Kg content in the export product
			2	74099000	Copper Alloy resistance strips /wire, Grade: F-10/ 12/Alloy - 38/47/ Manganin-38/ 47/ 13/ MC-1, MC-2/ Zeranin/ Iron Alloy	1.04Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

Case No.	118 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MEHTA STONE CONSORTIUM
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00108638AM22
RA File Number	05AA04022825 AM22
Licence No and Date	0511002996/07/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	119 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00108696AM22
RA File Number	07AA04005863 AM22

Licence No and Date	0711001263/07/06/2021
Norms Committee Decision: Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	120 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	GREAT WHITE GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00109313AM22
RA File Number	03AA04014746 AM22
Licence No and Date	0311004410/08/06/2021
Norms Committee Decision: Deferred for comments of TE.	

Case No.	121 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00109519AM22
RA File Number	32AA04003803 AM22
Licence No and Date	3211001044/08/06/2021
Norms Committee Decision: Deferred for comments of TE.	

Case No.	122 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	APT GLOBAL MARINE ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00110128AM22
RA File Number	04AA04005073 AM22
Licence No and Date	0411000947/08/06/2021
Norms Committee Decision:	

Deferred for comments of TE.

Case No.	123 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00110162AM22
RA File Number	03AA04021120 AM22
Licence No and Date	0311004440/08/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	124 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00111013AM22
RA File Number	04AA04005422 AM22
Licence No and Date	0411000957/09/06/2021
Norms Committee Decision:	
Case deferred for comments of TE. TE has also requested to send hard copy of application to examine the case.	

Case No.	125 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00111977AM22
RA File Number	04AA04005417 AM22
Licence No and Date	0411000959/10/06/2021
Norms Committee Decision:	
Case deferred for comments of TE. TE has also requested to send hard copy of application to examine the case.	

Case No.	126 / NC/2/MEET/Apr/202223/2
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Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00112281AM22
RA File Number	05AA04024364 AM22
Licence No and Date	0511003101/11/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	127 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00113153AM22
RA File Number	07AA04006568 AM22
Licence No and Date	0711001301/12/06/2021
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	128 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00114261AM22
RA File Number	03AA04011994 AM22
Licence No and Date	0311004602/14/06/2021
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	129 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00114336AM22

RA File Number	04AA04002686 AM22
Licence No and Date	0411000971/14/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	130 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00116935AM22
RA File Number	05AA04028956 AM22
Licence No and Date	0511003193/17/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	131 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MADHUBENI HOME APPLIANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00117963AM22
RA File Number	05AA04028892 AM22
Licence No and Date	0511003225/18/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	132 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	NAVGRAH FASTNERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00118025AM22
RA File Number	52AA04004272 AM22
Licence No and Date	5211000886/18/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	133 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00119040AM22
RA File Number	03AA04006460 AM22
Licence No and Date	0311004770/20/06/2021
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	134 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ANAND SEAMLESS TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00121462AM22
RA File Number	08AA04007227 AM22
Licence No and Date	0811001799/22/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	135 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	VIKRAM SOLAR LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00121870AM22
RA File Number	02AA04007672 AM22
Licence No and Date	0211000844/22/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	136 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	JSW STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022

HQ File Number	HQRNORM APPLY 00122655AM22
RA File Number	03AA04019101 AM22
Licence No and Date	0311004791/23/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 04.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	137 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	JSW STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00122664AM22
RA File Number	03AA04019098 AM22
Licence No and Date	0311004867/23/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 04.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	138 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SHARBIN INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00126070AM22
RA File Number	08AA04009205 AM22
Licence No and Date	0811001883/28/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Process of manufacturing and wastage at each stage of operation. 2. What are the length and width of imported Aluminum foil of 0.015 mm and size length and width of export product? 3. Is it 99.9 Percent pure Aluminum foil? Please furnish composition, if is not 99.9 Percent pure.	

The case stands deferred.

Case No.	139 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00125844AM22
RA File Number	34AA04002746 AM22
Licence No and Date	3411000772/28/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	140 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	VESTAS WIND TECHNOLOGY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00125966AM22
RA File Number	08AA04008483 AM22
Licence No and Date	0811001864/28/06/2021
Norms Committee Decision:	
Case deferred for comments of TE. TE has also requested to send hard copy of application to examine the case.	

Case No.	141 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00126048AM22
RA File Number	05AA04033634 AM22
Licence No and Date	0511003304/28/06/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	142 / NC/2/MEET/Apr/202223/2
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Case Status	Case Deferred
Party Name	ACG PHARMAPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00126336AM22
RA File Number	03AA04030005 AM22
Licence No and Date	0311004990/29/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Thickness and width of import items at Sl. No. 1, 2 & 3. 2. Width of export item. 3. Exact name and % solid content of import item at Sl. No. 4 and 5. 4. Material balance between import and export in terms of weight and solid content of import item no 4 and 5 and wastage claimed. 5. Justification of 7 % wastage in slitting in terms of width of export and import 6. Commercial value of waste generated of aluminium foil. The case stands deferred.	

Case No.	143 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TECHNO TRAK ENGINEERS
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00126659AM22
RA File Number	31AA04017397 AM22
Licence No and Date	3111000427/29/06/2021
Norms Committee Decision: Deferred for comments of TE.	

Case No.	144 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00128228AM22
RA File Number	04AA04006845 AM22
Licence No and Date	0411001060/01/07/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 21.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	145 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TUBE INVESTMENTS OF INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00128911AM22
RA File Number	04AA04012215 AM22
Licence No and Date	0411001061/02/07/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	146 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00129314AM22
RA File Number	04AA04005930 AM22
Licence No and Date	0411001066/02/07/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	147 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00129318AM22
RA File Number	04AA04005947 AM22
Licence No and Date	0411001067/02/07/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	148 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00129877AM22
RA File Number	03AA04032957 AM22
Licence No and Date	0311005084/03/07/2021
Norms Committee Decision: Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	149 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00131130AM22
RA File Number	03AA04031965 AM22
Licence No and Date	0311005112/05/07/2021
Norms Committee Decision: Deferred for comments of TE.	

Case No.	150 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	DYNAMIC CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00131473AM22
RA File Number	13AA04008899 AM22
Licence No and Date	1311000429/05/07/2021
Norms Committee Decision: Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	151 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	STANCOR ALLOYS INC.

Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00131816AM22
RA File Number	03AA04033724 AM22
Licence No and Date	0311005138/06/07/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	152 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00131817AM22
RA File Number	03AA04031957 AM22
Licence No and Date	0311005139/06/07/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	153 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MOTION METRIKS COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00133209AM22
RA File Number	03AA04044177 AM22
Licence No and Date	0311005178/07/07/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	154 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00134240AM22
RA File Number	07AA04013294 AM22
Licence No and Date	0711001435/08/07/2021
Norms Committee Decision:	

Deferred for comments of TE.

Case No.	155 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	RAYZON GREEN ENERGIES
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00134465AM22
RA File Number	522404000038 AM21
Licence No and Date	5211000970/08/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 01.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	156 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00134486AM22
RA File Number	05AA04051035 AM22
Licence No and Date	0511003557/08/07/2021
Norms Committee Decision: Deferred for comments of TE.	

Case No.	157 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	HEAT TRACE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00135503AM22
RA File Number	05AA04034250 AM22
Licence No and Date	0511003570/09/07/2021
Norms Committee Decision:	

Deferred for comments of TE.

Case No.	158 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00136602AM22
RA File Number	03AA04031820 AM22
Licence No and Date	0311005306/12/07/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	159 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00137020AM22
RA File Number	02AA04013401 AM22
Licence No and Date	0211000923/12/07/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	160 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00138542AM22
RA File Number	03AA04044779 AM22
Licence No and Date	0311005350/14/07/2021
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	161 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred

Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00138700AM22
RA File Number	13AA04010958 AM22
Licence No and Date	1311000444/14/07/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	162 / NC/2/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	SHERA ENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00138837AM22
RA File Number	13AA04010169 AM22
Licence No and Date	1311000448/14/07/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms on repeat basis as approved for AA No. 1310049480 dated 19.12.2019 as per comments/recommendation of Consultant (TEC-3) as under:

ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
76061190	Paper Covered Aluminium Conductor (Strips/ Wires) (Content Of Aluminium 45000 Kg And Content Of Kraft Paper 5000 Kg)	50000.00 Kgs	1	76051100	Aluminium Wire Rod	1.01 Kgs/Kg content in the export product
			2	48043900	Kraft Paper Insulated steel Interleaving Kraft Paper	1.01 Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

Case No.	163 / NC/2/MEET/Apr/202223/2
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Case Status	Case Approved						
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED						
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022						
HQ File Number	HQRNORM APPLY 00139688AM22						
RA File Number	04AA04013351 AM22						
Licence No and Date	0411001135/15/07/2021						
Norms Committee Decision:							
The Committee considered the case as per agenda and decided to fix the ad-hoc norms on repeat basis as approved for AA No. 0410166964 dated 18.08.2020 as per comments/ recommendation of Consultant (TEC-3) as under:							
<table><tr><td>ITCHS Code</td><td>Import Item</td><td>Recommended Quantity</td></tr><tr><td>74081190</td><td>8mm Continuous Cast Copper Rod</td><td>1.01 Kgs/Kg content in the export product</td></tr></table>		ITCHS Code	Import Item	Recommended Quantity	74081190	8mm Continuous Cast Copper Rod	1.01 Kgs/Kg content in the export product
ITCHS Code	Import Item	Recommended Quantity					
74081190	8mm Continuous Cast Copper Rod	1.01 Kgs/Kg content in the export product					
RA concerned may take suitable consequential action accordingly.							

Case No.	164 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00140337AM22
RA File Number	03AA04044318 AM22
Licence No and Date	0311005415/16/07/2021
Norms Committee Decision: Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	165 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00141689AM22
RA File Number	04AA04012908 AM22
Licence No and	0411001147/19/07/2021

Date	
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	166 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	PILOT INDUSTRIES LTD
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00142441AM22
RA File Number	05AA04053843 AM22
Licence No and Date	0511003722/19/07/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	167 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	CHAMBAL ALUMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00142878AM22
RA File Number	13AA04009972 AM22
Licence No and Date	1311000454/20/07/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	168 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00142902AM22
RA File Number	04AA04008307 AM22
Licence No and Date	0411001161/20/07/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	169 / NC/2/MEET/Apr/202223/2
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Case Status	Case Deferred
Party Name	ALTRUISTIC METAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00143056AM22
RA File Number	05AA04057268 AM22
Licence No and Date	0511003746/20/07/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	170 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00143180AM22
RA File Number	05AA04056771 AM22
Licence No and Date	0511003750/20/07/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	171 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	PEE GEE INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00144980AM22
RA File Number	05AA04057470 AM22
Licence No and Date	0511003770/22/07/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	172 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00145145AM22
RA File Number	02AA04015037 AM22
Licence No and	0211000970/22/07/2021

Date	
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	173 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	NAGREEKA INDCON PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00145983AM22
RA File Number	03AA04029925 AM22
Licence No and Date	0311005575/23/07/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	174 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00146097AM22
RA File Number	05AA04057536 AM22
Licence No and Date	0511003801/23/07/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	175 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AKSHAY ALUMINIUM ALLOYS LLP
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00146211AM22
RA File Number	05AA04057255 AM22
Licence No and Date	0511003805/24/07/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	176 / NC/2/MEET/Apr/202223/2
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Case Status	Case Deferred
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00147590AM22
RA File Number	04AA04015069 AM22
Licence No and Date	0411001190/26/07/2021
Norms Committee Decision:	
Case deferred for comments of TE. TE has also requested to send hard copy of application to examine the case.	

Case No.	177 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00147595AM22
RA File Number	04AA04015140 AM22
Licence No and Date	0411001191/26/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 01.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant.	
The case stands deferred.	

Case No.	178 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00147600AM22
RA File Number	04AA04014281 AM22
Licence No and Date	0411001192/26/07/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	179 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AKSHAY ALUMINIUM ALLOYS LLP

Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00147644AM22
RA File Number	05AA04059338 AM22
Licence No and Date	0511003831/26/07/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	180 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00148861AM22
RA File Number	03AA04053118 AM22
Licence No and Date	0311005688/28/07/2021
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	181 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00149385AM22
RA File Number	04AA04017104 AM22
Licence No and Date	0411001202/28/07/2021
Norms Committee Decision:	
Case deferred for comments of TE. TE has also requested to send hard copy of application to examine the case.	

Case No.	182 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00149413AM22
RA File Number	04AA04016816 AM22
Licence No and	0411001205/28/07/2021

Date	
Norms Committee Decision:	
Case deferred for comments of TE. TE has also requested to send hard copy of application to examine the case.	

Case No.	183 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00149414AM22
RA File Number	04AA04016804 AM22
Licence No and Date	0411001206/28/07/2021
Norms Committee Decision:	
Case deferred for comments of TE. TE has also requested to send hard copy of application to examine the case.	

Case No.	184 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00148783AM22
RA File Number	03AA04051138 AM22
Licence No and Date	0311005685/28/07/2021
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	185 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00149727AM22
RA File Number	04AA04014646 AM22
Licence No and Date	0411001207/29/07/2021
Norms Committee Decision:	

Deferred for comments of TE.

Case No.	186 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00150563AM22
RA File Number	04AA04017503 AM22
Licence No and Date	0411001220/30/07/2021
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	187 / NC/2/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	FCI OEN CONNECTORS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00173274AM22
RA File Number	07AA04024838 AM22
Licence No and Date	0711001792/29/08/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MeitY as under: 1. The quantity of import items (Cable) may be allowed with 0.05% wastage. 2. The quantity of other import items (Components) may be allowed on net to net basis with accountability clause. RA concerned may take suitable consequential action accordingly.	

Case No.	188 / NC/2/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	FCI OEN CONNECTORS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00198200AM22
RA File Number	07AA04034892 AM22
Licence No and Date	0711002036/30/09/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MeitY as under:

1. The quantity of import items (**Cable**) may be allowed with **0.05% wastage**.
2. The quantity of other import items (**Components**) may be allowed on **net to net** basis with **accountability clause**.

RA concerned may take suitable consequential action accordingly.

Case No.	189 / NC/2/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	FCI OEN CONNECTORS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00202739AM22
RA File Number	07AA04030011 AM22
Licence No and Date	0711002081/05/10/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MeitY as under:

1. The quantity of import items (**Cable**) may be allowed with **0.05% wastage**.
2. The quantity of other import items (**Components**) may be allowed on **net to net** basis with **accountability clause**.

RA concerned may take suitable consequential action accordingly.

Case No.	190 / NC/2/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	FCI OEN CONNECTORS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00202773AM22
RA File Number	07AA04030031 AM22
Licence No and Date	0711002082/05/10/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MeitY as under:

1. The quantity of import items (**Cable**) may be allowed with **0.05% wastage**.
2. The quantity of other import items (**Components**) may be allowed on **net to net** basis with **accountability clause**.

RA concerned may take suitable consequential action accordingly

Case No.	191 / NC/2/MEET/Apr/202223/2
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Case Status	Case Rejected
Party Name	R T JAIN AND COMPANY
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00210388AM22
RA File Number	03AA040109387 AM22
Licence No and Date	0311007654/12/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 13.01.2022 and subsequent reminders dated 28.01.2022& 12.02.2022 was issued to the applicant for providing certain information. In this regard, final reminder letter was also issued to the applicant on 17.03.2022 for furnishing the requisite information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	192 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	PHOENIX INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00349166AM22
RA File Number	03AX04000703 AM22
Licence No and Date	0311011276/09/02/2022
Norms Committee Decision: Deferred for comments of TE.	

Case No.	193 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	CHHAPERIA INTERNATIONAL COMPANY
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00349171AM22
RA File Number	07AX04000350 AM22
Licence No and Date	0711003189/09/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has not submitted any document against the subject Advance Authorization. Therefore, the Committee decided to ask the	

applicant to submit/upload all the relevant documents on DGFT Portal for examination of the case.

The case stands deferred.

Case No.	194 / NC/2/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	BANMORE ELECTRICALS PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00348309AM22
RA File Number	56AX04000076 AM22
Licence No and Date	5611000788/09/02/2022

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
72261100	CRGO Silicon Electricals Steel Strip Slitted Width (Silicon Electricals Steel Strip Slitted Width)	240.00 MT	72251100	CRGO Silicon Electrical Steel (Prime) Coils of Width More Than 600 mm of Relevant Grade	243.60MT inclusive of 1.5% wastage

Note:

1. **Wastage given on net weight of export product.**
2. **Grade of import should be relevant to export product.**
3. **The width of import should be more than the width of the export product.**

RA concerned may take suitable consequential action accordingly.

Case No.	195 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00348329AM22
RA File Number	04AX04000199 AM22
Licence No and Date	0411002604/09/02/2022
Norms Committee Decision:	

Deferred for comments of TE.

Case No.	196 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00348529AM22
RA File Number	04AX04000198 AM22
Licence No and Date	0411002606/09/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	197 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ESSEL FOUNDRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00348531AM22
RA File Number	05AX04000900 AM22
Licence No and Date	0511008715/09/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	198 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	KARAMTARA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00349122AM22
RA File Number	03AX04000878 AM22
Licence No and Date	0311011273/09/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	199 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	U M CABLES LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00349749AM22
RA File Number	03AX04001104 AM22
Licence No and Date	0311011280/10/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	200 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	JSW STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00349964AM22
RA File Number	03AX04000891 AM22
Licence No and Date	0311011299/10/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	201 / NC/2/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	CSCI STEEL CORPORATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00350734AM22
RA File Number	34AX04000177 AM22
Licence No and Date	3411001789/10/02/2022

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms on the recommendation of Consultant (SKB) as under:

Sl. No.	ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	72251990	Flat Rolled Products Of Silicon Electrical Steel Other Than Grain Oriented (Grade:	2354.00 MT	1	72251900	Silicon Electrical Steel Of Cold Rolled Full Hard Unannealed	1.03Kgs/Kg content in the export product

		50CS470/ 50C470, width of 600mm or more, thickness 0.300mm- 0.750mm)				Wide Coil	
2	72251990	Flat Rolled Products Of Silicon Electrical Steel Other Than Grain Oriented (Grade: 50CS600/ 50C600, width of 600mm or more, thickness 0.300mm- 0.750mm)	294.00 MT	2	72251900	Silicon Electrical Steel Of Cold Rolled Full Hard Unannealed Wide Coil	1.03Kgs/Kg content in the export product
3	72261990	Flat Rolled Products Of Silicon Electrical Steel Other Than Grain Oriented (Grade: 50CS600/ 50C600, width of 600mm or less, thickness 0.300mm- 0.750mm)	294.00 MT	3	72251900	Silicon Electrical Steel Of Cold Rolled Full Hard Unannealed Wide Coil	1.03Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

Case No.	202 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	Techno Flex
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00351572AM22
RA File Number	56AX04000070 AM22
Licence No and Date	5611000790/11/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	203 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00352184AM22
RA File Number	32AX04000152 AM22
Licence No and Date	3211002505/11/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	204 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	DEWAN & SONS
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00356006AM22
RA File Number	05AX04000977 AM22
Licence No and Date	0511008829/15/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	205 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00356123AM22
RA File Number	03AX04000438 AM22
Licence No and Date	0311011432/15/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	206 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00356274AM22
RA File Number	52AX04000076 AM22

Licence No and Date	5211002030/15/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	207 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SPECIAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00356975AM22
RA File Number	05AX04000962 AM22
Licence No and Date	0511008943/16/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	208 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00357467AM22
RA File Number	05AX04000979 AM22
Licence No and Date	0511009133/16/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	209 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TATA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00357525AM22
RA File Number	03AX04000574 AM22
Licence No and Date	0311011467/16/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	210 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	S.A. STAR METAL TRADING
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00358794AM22
RA File Number	05AX04000972 AM22
Licence No and Date	0511009427/17/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	211 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00358650AM22
RA File Number	04AX04000225 AM22
Licence No and Date	0411002664/17/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	212 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	R T JAIN AND COMPANY
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00359678AM22
RA File Number	03AX04001297 AM22
Licence No and Date	0311011560/18/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	213 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00359895AM22
RA File Number	03AX04000985 AM22

Licence No and Date	0311011581/18/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	214 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00361781AM22
RA File Number	04AX04000237 AM22
Licence No and Date	0411002704/21/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	215 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	JSW STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00363709AM22
RA File Number	03AX04001149 AM22
Licence No and Date	0311011671/22/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	216 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00363090AM22
RA File Number	03AX04001313 AM22
Licence No and Date	0311011645/22/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	217 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	JSW STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00363270AM22
RA File Number	03AX04001150 AM22
Licence No and Date	0311011652/22/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	218 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	JSW STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00363271AM22
RA File Number	03AX04001148 AM22
Licence No and Date	0311011653/22/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	219 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	LIVING CARE INDIA
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00363635AM22
RA File Number	03AX04001305 AM22
Licence No and Date	0311011667/22/02/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Please specify the composition of set (i.e. how many units are present in each set) as mentioned in the AA application. The case stands deferred.	

Case No.	220 / NC/2/MEET/Apr/202223/2
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Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00364279AM22
RA File Number	04AX04000249 AM22
Licence No and Date	0411002723/23/02/2022
Norms Committee Decision:	
Case deferred for comments of TE. TE has also requested to send hard copy of application to examine the case.	

Case No.	221 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00364284AM22
RA File Number	04AX04000246 AM22
Licence No and Date	0411002724/23/02/2022
Norms Committee Decision:	
Case deferred for comments of TE. TE has also requested to send hard copy of application to examine the case.	

Case No.	222 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00365094AM22
RA File Number	04AX04000247 AM22
Licence No and Date	0411002730/23/02/2022
Norms Committee Decision:	
Case deferred for comments of TE. TE has also requested to send hard copy of application to examine the case.	

Case No.	223 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	HINDUSTAN PRESSINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022

HQ File Number	HQRNORM APPLY 00366460AM22
RA File Number	31AX04000069 AM22
Licence No and Date	3111001113/24/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	224 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00365823AM22
RA File Number	04AX04000248 AM22
Licence No and Date	0411002733/24/02/2022
Norms Committee Decision:	
Case deferred for comments of TE. TE has also requested to send hard copy of application to examine the case.	

Case No.	225 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00365851AM22
RA File Number	05AX04001072 AM22
Licence No and Date	0511010468/24/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	226 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00366007AM22
RA File Number	05AX04001068 AM22
Licence No and Date	0511010471/24/02/2022
Norms Committee Decision:	

Deferred for comments of TE.

Case No.	227 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00366122AM22
RA File Number	03AX04001395 AM22
Licence No and Date	0311011741/24/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	228 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00367380AM22
RA File Number	04AX04000258 AM22
Licence No and Date	0411002759/25/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	229 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	METAL CARE ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00370250AM22
RA File Number	03AX04001458 AM22
Licence No and Date	0311011979/28/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	230 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MOTILAL DISHED-ENDS WORKS PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00370573AM22
RA File Number	03AX04001344 AM22
Licence No and Date	0311011992/28/02/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	231 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00371374AM22
RA File Number	04AX04000262 AM22
Licence No and Date	0411002783/01/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	232 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AMTRAN MAGNETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00371701AM22
RA File Number	34AX04000309 AM22
Licence No and Date	3411001883/01/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	233 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00371817AM22
RA File Number	09AX04000157 AM22
Licence No and Date	0911002589/01/03/2022
Norms Committee Decision:	

Deferred for comments of TE.

Case No.	234 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SHARBIN INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00372354AM22
RA File Number	08AX04000549 AM22
Licence No and Date	0811004237/02/03/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Process of manufacturing and wastage at each stage of operation. 2. What are the length and width of imported Aluminium foil of 0.015 mm and size length and width of export product? 3. Is it 99.9 Percent pure Aluminium foil? Please furnish composition, if it is not 99.9 Percent pure. The case stands deferred.	

Case No.	235 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00373784AM22
RA File Number	04AX04000289 AM22
Licence No and Date	0411002796/03/03/2022
Norms Committee Decision: Deferred for comments of TE.	

Case No.	236 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	PHOENIX INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00375535AM22
RA File Number	03AX04001499 AM22
Licence No and Date	0311012265/04/03/2022

Norms Committee Decision:
Deferred for comments of TE.

Case No.	237 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00378199AM22
RA File Number	03AX04001389 AM22
Licence No and Date	0311012322/07/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	238 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00378216AM22
RA File Number	03AX04000927 AM22
Licence No and Date	0311012323/07/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	239 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00378445AM22
RA File Number	34AX04000307 AM22
Licence No and Date	3411001917/07/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	240 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred

Party Name	MITTAL COIN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00379351AM22
RA File Number	56AX04000064 AM22
Licence No and Date	5611000824/08/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	241 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MITTAL APPLIANCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00379353AM22
RA File Number	56AX04000080 AM22
Licence No and Date	5611000825/08/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	242 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ULTRA FOIL
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00379703AM22
RA File Number	05AX04001223 AM22
Licence No and Date	0511010822/08/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	243 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	PILOT INDUSTRIES LTD
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00379720AM22
RA File Number	05AX04001184 AM22
Licence No and Date	0511010826/08/03/2022

Norms Committee Decision:
Deferred for comments of TE.

Case No.	244 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00380548AM22
RA File Number	04AX04000294 AM22
Licence No and Date	0411002827/09/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	245 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00381012AM22
RA File Number	04AX04000303 AM22
Licence No and Date	0411002836/09/03/2022
Norms Committee Decision:	
Case deferred for comments of TE. TE has also requested to send hard copy of application to examine the case.	

Case No.	246 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SKYLAND METAL AND ALLOYS INC
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00381015AM22
RA File Number	03AX04001661 AM22
Licence No and Date	0311012469/09/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	247 / NC/2/MEET/Apr/202223/2
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Case Status	Case Deferred
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00381111AM22
RA File Number	04AX04000304 AM22
Licence No and Date	0411002841/09/03/2022
Norms Committee Decision:	
Case deferred for comments of TE. TE has also requested to send hard copy of application to examine the case.	

Case No.	248 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00381112AM22
RA File Number	04AX04000302 AM22
Licence No and Date	0411002842/09/03/2022
Norms Committee Decision:	
Case deferred for comments of TE. TE has also requested to send hard copy of application to examine the case.	

Case No.	249 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00380471AM22
RA File Number	04AX04000280 AM22
Licence No and Date	0411002826/09/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	250 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00381985AM22

RA File Number	03AX04001571 AM22
Licence No and Date	0311012530/10/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	251 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00381988AM22
RA File Number	03AX04001128 AM22
Licence No and Date	0311012531/10/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	252 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MITTAL APPLIANCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00382005AM22
RA File Number	56AX04000067 AM22
Licence No and Date	5611000835/10/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	253 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MITTAL COIN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00382155AM22
RA File Number	56AX04000104 AM22
Licence No and Date	5611000837/10/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	254 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00381817AM22
RA File Number	03AX04001157 AM22
Licence No and Date	0311012523/10/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	255 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00381899AM22
RA File Number	04AX04000306 AM22
Licence No and Date	0411002846/10/03/2022
Norms Committee Decision:	
Case deferred for comments of TE. TE has also requested to send hard copy of application to examine the case.	

Case No.	256 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00381981AM22
RA File Number	03AA040113717 AM22
Licence No and Date	0311012529/10/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	257 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00383139AM22
RA File Number	03AA040123937 AM22
Licence No and Date	0311012554/11/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	258 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	INFLO INTERNATIONAL INC
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00383292AM22
RA File Number	08AX04000639 AM22
Licence No and Date	0811004366/11/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	259 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00386182AM22
RA File Number	03AX04001712 AM22
Licence No and Date	0311012730/14/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	260 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00386250AM22
RA File Number	34AA04007564 AM22
Licence No and Date	3411001955/14/03/2022
Norms Committee Decision:	

Deferred for comments of TE.

Case No.	261 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00389094AM22
RA File Number	02AX04000203 AM22
Licence No and Date	0211002116/16/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	262 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00389386AM22
RA File Number	04AX04000325 AM22
Licence No and Date	0411002913/16/03/2022
Norms Committee Decision:	
Case deferred for comments of TE. TE has also requested to send hard copy of application to examine the case.	

Case No.	263 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	METAL CANS AND CLOSURES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00389871AM22
RA File Number	06AX04000132 AM22
Licence No and Date	0611001210/16/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	264 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred

Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00390558AM22
RA File Number	03AA040123083 AM22
Licence No and Date	0311013034/17/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	265 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00390559AM22
RA File Number	03AX04001356 AM22
Licence No and Date	0311013035/17/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	266 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00390937AM22
RA File Number	04AX04000324 AM22
Licence No and Date	0411002928/17/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	267 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	JSW STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00391099AM22
RA File Number	03AX04001300 AM22
Licence No and Date	0311013101/17/03/2022

Norms Committee Decision:
Deferred for comments of TE.

Case No.	268 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	U K B ELECTRONICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00394548AM22
RA File Number	05AX04001255 AM22
Licence No and Date	0511011248/21/03/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:	
1. Whether import item at Sl. No. 8 to 16 are indigenous or imported, if imported, then furnish catalogue of these items since name indicated are not complete.	
The case stands deferred.	

Case No.	269 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ALUCRAFT MANUFACTURING & MARKETING LLP
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00396423AM22
RA File Number	10AX04000088 AM22
Licence No and Date	1011000981/22/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	270 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00396543AM22
RA File Number	05AX04001378 AM22
Licence No and Date	0511011279/22/03/2022
Norms Committee Decision:	

Deferred for comments of TE.

Case No.	271 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ENERGY OILFIELD TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00400058AM22
RA File Number	05AX04001309 AM22
Licence No and Date	0511011341/24/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	272 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	PARAS LAMINATES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00399599AM22
RA File Number	05AX04001419 AM22
Licence No and Date	0511011325/24/03/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Weight of import item at Sl. No. 1. 2. Percentage of solid content of import item at Sl. No. 2. 3. Percentage of wastage claimed. 4. Material balance between import and export in terms of weight solid content and wastage claimed. The case stands deferred.	

Case No.	273 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00399999AM22
RA File Number	32AX04000228 AM22
Licence No and Date	3211002792/24/03/2022

Norms Committee Decision:

Deferred for comments of TE.

Case No.	274 / NC/2/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	PRECISION METALS
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00401015AM22
RA File Number	03AX04001665 AM22
Licence No and Date	0311013311/25/03/2022

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity	
72222019	Stainless Steel Bright Bars/A Ngles/ Shapes And Sections (HSN Code 72222012/72222019/ 72224010/ 72224020) Size Min 3 mm To Max 400 mm (Alloy Steel Containing By Weight 1.2 % or Less Of Carbon & 10.5 % or More of Chromium With or Without Other Element)	1287129.00 Kgs	72222011	Stainless steel Bright bar/Angles/Shapes and Sections	1300000.00Kgs @ 1.01Kgs/Kg content in the export product	@ the

Note:

- The item of export must be grined and polished surface finished (20 RMS) followed by edge finishing.**
- The item of import must be peeled/cold drawn/unfinished surface finish (64RMS) subject to the condition that the diameter/size of imported item must be more than the respective diameter/size of export product.**

RA concerned may take suitable consequential action accordingly.

Case No.	275 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00401509AM22
RA File Number	34AA04002386 AM21
Licence No and Date	3411002032/25/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	276 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	KALPATARU POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00401515AM22
RA File Number	08AX04000610 AM22
Licence No and Date	0811004514/25/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	277 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00404941AM22
RA File Number	04AX04000326 AM22
Licence No and Date	0411002995/28/03/2022
Norms Committee Decision:	
Case deferred for comments of TE. TE has also requested to send hard copy of application to examine the case.	

Case No.	278 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00404613AM22

RA File Number	34AX04000386 AM22
Licence No and Date	3411002034/28/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	279 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00405961AM22
RA File Number	03AX04001963 AM22
Licence No and Date	0311013433/29/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	280 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00407703AM22
RA File Number	04AX04000402 AM22
Licence No and Date	0411003003/30/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	281 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00407704AM22
RA File Number	04AX04000403 AM22
Licence No and Date	0411003004/30/03/2022
Norms Committee Decision:	

Case deferred for comments of TE. TE has also requested to send hard copy of application to examine the case.

Case No.	282 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00408948AM22
RA File Number	03AX04001834 AM22
Licence No and Date	0311013483/30/03/2022
Norms Committee Decision:	
Deferred for comments of TE.	

Case No.	283 / NC/2/MEET/Apr/202223/2				
Case Status	Case Approved				
Party Name	LOTUS ADVANCE TECHNOLOGIES PRIVATE LIMITED				
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022				
HQ File Number	HQRNORM APPLY 00409659AM22				
RA File Number	05AX04001534 AM22				
Licence No and Date	0511011524/31/03/2022				
Norms Committee Decision:					
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MeitY as under:					
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
85371000	Grip Interface Box (Interface Box)	120 Number	85177910	Control Grip INT CCA	Net to net basis with accountability clause
RA concerned may take suitable consequential action accordingly.					

Case No.	284 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00410089AM22
RA File Number	342404000037 AM21
Licence No and Date	3411002077/31/03/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has not submitted any document against the subject Advance Authorization. Therefore, the Committee decided to ask the applicant to submit/upload all the relevant documents on DGFT Portal for examination of the case. The case stands deferred.	

Case No.	285 / NC/2/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 2 and 26/04/2022
HQ File Number	HQRNORM APPLY 00410152AM22
RA File Number	04AX04000394 AM22
Licence No and Date	0411003012/31/03/2022
Norms Committee Decision: Deferred for comments of TE.	